CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP-337/17 in OA-3836/2014 MA-1491/2017

New Delhi this the 21st day of February, 2018

HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

Syed Sajid Ali S/o Late Syed Mahmud Ali, Ex. Dy. SP, CBI Academy, HQ CBI/ Head Office, New Delhi, R/o 200, HIG Arunodaya Apartments, F-Block, Vikaspuri, New Delhi-110018, aged about 62 years, Senior citizen

... Petitioner

(None presen)

Versus

Union of India through
1. Sh. Bhanu Pratap Sharma, IAS,
Secretary (P),
Government of India,
Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel and Training,
North Block,
New Delhi-110001.

 Sh. Alok Kumar Verma, IPS, Director, Central Bureau of Investiagion, 5-B, CGO Complex, Lodhi Road, New Delhi-110003.

Respondents

(through Sh. Rajeev Kumar)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

Respondents have filed compliance affidavit accompanying therewith a copy of order dated 20.11.2017 passed by Hon'ble High Court directing that no coercive steps be taken against the petitioner.

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2. In this view of the matter, proceedings are dropped at this stage with liberty to the petitioner to seek revival in the event order passed by this Tribunal survives in the Writ Petition or any direction is issued by the Hon'ble High Court to contrary.

(UDAY KUMAR VARMA) MEMBER (A) (JUSTICE PERMOD KOHLI)
CHAIRMAN

/ns/